


**NATIONAL COMPANY-LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 07.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 189/16	TP 77/17	Hearing	433( e)	Software One India Pvt. Ltd. Vs IIHT Cloud Solutions Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
14	Jasita Juhin (BOJANNA K.J) Advocate 9665683744	Petitioner	

Counsel for petitioner is present. He requested time to comply the objections raised by the Registry.

List it on 16.08.2017.

  
MEMBER (J)

  
MEMBER (T)